

NRSR
(Paragraph 13A.15)

**Application-cum-Undertaking form for opening
of Non-Resident (Special) Rupee (NRSR) Account**

To.

.....
.....

(Name and address of bank)

Dear Sir,

Opening of Non-Resident (Special) Rupee Account

Photograph/s
of the
accountholder/s

*I/We request you to open a Non-resident (Special) Rupee account with your branch.

*I/We request you to convert our existing resident account no..... with your branch to a Non-resident (Special) Rupee account.

My/Our particulars are given below:

1. Name/s
2. Address/es
3. Nationality
4. Details of passport/s:
 - (i) Passport no.
 - (ii) Date of issue
 - (iii) By whom issued

I/We undertake to abide by rules and regulations framed for Non-Resident (Special) Rupee accounts.

I/We certify that the statements made above are true to the best of our knowledge and belief.

Undertaking

I/We, (name/s)....., undertake that :

I /We will not make available to any person resident in India any foreign exchange against reimbursement in India in rupees or otherwise.

I /We will ensure that investment in shares /securities or immovable property in India out of funds held in my/our NRSR account with you are governed by general or special permission of Reserve Bank of India.

I/We declare that I/We am/are aware that any violation or non-observance of the undertakings given above is subject to action under Foreign Exchange Regulation Act,1973.

I/We voluntarily undertake that I/We and/or my/our heir/successor will not seek repatriation of funds held in my/our NRSR a/c with you and /or any income/interest earned thereon at any time.

Place

Date

(Signature/s)

Name/s

Address/es

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